Before the Appellate Tribunal for Electricity (Appellate Jurisdiction) (Kolkata Circuit Bench)

Appeal No. 287 of 2013

Dated : 9th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd.

... Appellant(s)

Versus

West Bengal Electricity Regulatory CommissionRespondent(s) Counsel for the Appellant (s): Mr. Devnath Ghosh Mr. Sandip Mitra Counsel for the Respondent(s): Mr. C.K. Rai

Mr. C.K. Kai Mr. Pratik Dhar

ORDER

Post the matter for hearing on 10.12.2013 at Kolkata Circuit

Bench.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

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